NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/62/ (IB)/2017

NAME OF THE PETITIONER(S)

: AGARWAL COAL CORPORATION PVT LTD

NAME OF THE RESPONDENT(S)

: SUN PAPER MILL LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MIS. K. K. MURRALIFITARON counsel for sesponden

A. Abdul Hamsed for Counsel for perihones

AAV Partners

C. D. No. TCP 355 (IB) 12017

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions. Time extended at his request. Put up on 04.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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